In the office of the Registrar of Co-operative Societies, under the Tripura Co-operative Societies Act, 1974.

In the matter of the application for Registration of a Cooperative Society named "TRIPUR SIKLA CHARAI MULTI-PURPOSE CO-OPERATIVE SOCIETY LTD." Vill:- Dural Shyamrai, P.O:- Kamalpur Airport, Kamalpur, Dhalai District, Tripura, Pin-799287.

I do hereby certify that pursuant to provisions contained in section 9 of the Tripura Cooperative Societies Act-1974 a society under the title of "TRIPUR SIKLA CHARAI MULTI-PURPOSE CO-OPERATIVE SOCIETY LTD" along with the Bye-Laws filed by the said society has been registered as a Co-operative Society with limited liability on this 9th day of August two thousand and Nineteen.

The area of operation of the society so registered shall be confined to Dural Shyamrai ADC Village Area.

Registrar of Co-operative Societies,
Government of Tripura.